

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL  
JUDGE-02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.523/2020**

Raj Kumar .....Plaintiff

Versus

Ms. Komal & Another .....Defendants

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:22/07/2020 (2.00 P.M to 2.25 P.M)

Present:- Sh. M.B. Harikant, Ld. Counsel for plaintiff. (Mobile No.9818908789, 9871830452) (E-mail ID of Sh. M.B. Harikant : [Mharikant@hotmail.com](mailto:Mharikant@hotmail.com))

Sh. Jai Subhash Thakur, Ld. Counsel for defendant no.1 alongwith defendant no.1. (Mobile No.9311008301 & 8285585599) (E-mail ID of Sh. Jai Subhash Thakur : [jaisubhashthakur@gmail.com](mailto:jaisubhashthakur@gmail.com))

Certain photographs were filed on behalf of the defendant electronically on 13/07/2020. Such photographs prima facie show the marriage ceremony between the plaintiff and defendant alongwith the participation of certain family members.

Matter was listed for arguments on maintainability. Certain time is sought by both the parties to file more documents. Let the documents be filed electronically within a week from today after supplying advance copy to the opposite party.

Put up for arguments on maintainability on 11/08/2020

A copy of this order be sent to the Ld. Counsel for plaintiff as well as Ld. Counsel for defendant no.1 and also to the filing branch Tis Hazari Court, Delhi for uploading the same on the official website of the District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.22/07/2020